

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

IA No. 23551/2020 - EARLY HEARING APPLICATION

IA No. 123307/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 12-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANDEEP MEHTA

HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. R. Venkataramani, (Not Present)

Attorney General for India

Ms. Aishwarya Bhati, A.S.G. (Not Present)

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ruchir Ranjan Rai, Adv.

Mr. Ashiwan Mishra, Adv.

Ms. Vaidruti Mishra, Adv.

Ms. Aditi Mishra, Adv.

Mr. Vinod Kumar, Adv.

Mr. Krishna Pandey, Adv.

Mr. Kamendra Mishra, AOR

For Respondent(s) : Mr. Ritesh Khatri, AOR

UPON hearing the counsel the Court made the following
O R D E R

Accommodation is sought on behalf of learned
Attorney General for India.

In view of the above, list the appeal on 2nd
September, 2026.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR